Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

Fr	om		e Constituen xx
ABHIRAM SHA	ARMA wor/dames www.cof	Late Chandradeep Sharm chand(ABakaliuPakh) waskaa	a
Election, do hereby so	plemnly affirm and state on o	ath as under:-	
(strike out whichever	is not applicable)		
(1) I am a candidate	set up hy	(name of the political party) / am co	ontesting as an
Independent cand	lidate.		
(2) Details of PAN	and status of filing of Incor	ne tax return :	

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self	B YDPS5682D	2010-11	
2.	Spouse-	-	-	1-11-01-01-01-01-01-01-01-01-01-01-01-01
3,	Dependent 1	-	-	
4.	Dependent 2	100 -	-	
5.	Dependent 3	-	-	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	-
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted	
L		 2031 0120 18
(h)	Name of the Court(s). Case No. and	
	Date(s) of order(s).	

(9)

(5) That I give heiern below the details of che assets (movable and immovable etc.) of mysels, my spouse and all dependents:

A. Details of movable assets:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect or listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
				a sa sale reputer entreant		o personality
)		35,000/-	30,000/-			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	In Sa vine BankA/1 B Centrala ManpurBr. 13512 - 118 8.13512 - 118 8.14 - 118	n n k I			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Bihar.	KVP of Rs. 70,000/	•		
iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount					
(v)	other receivables from debtors and the amount,	Udyod Ltd Model-198 alue 8.25	ooo/-			
vi)	Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	10 gms. ornaments	200 gms. gold present value %.	- 1		
VIII	Jewelry, bullion and valuable thing (give details of weight and value)		, , , , , ,			

Any other assets such a Chins/interest	Rifle value	
Gross Total value	- R. 21. 14.466 lakh	

3. Details of Immovable assets:

3. Petails of Immovable assets: (As per detail attached)
(Note: I. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	6,24,500/		-		
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase			-		
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	3,00,000	/-			
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
_	Approximate Current market value					1 - 7 - 1
(iii)	(including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					i

(vi)	Total of Current Market Value of (i) to (v) above	14,99,000	/-		
(V)	Others (such as interest in property)				
	Approximate Current market value				
	Any Investment on the land by way of development, construction etc.				
	Cost of property (in case of purchase) at the time of purchase	4:			
	Date of purchase in case of self acquired property		UPS STATE		
	Whether inherited property (Yes or NO)				
	Built up Area (Total measurement in sq. ft.)				
	Area (Total measurement in sq. ft.)				
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	5,75,000/	-		
	Approximate Current market value				
	Any Investment on the property by way of development, construction etc.				
	C sst of property (in case of prichase) at the time of prichase				
	Day of purchase in case of self actorized property				
	V wither inherited property (* es or NO)				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	- 10				
•	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of John					

	Any other liability					
	Grand total of liabilities	+				
(ii)	Government Dues: Dues to departments dealing with government accommodation	6,00,000/	-	137	i	
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity		V			
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues			1		-
	Service Tax Dues					
	Municipal /Property Tax Dues					1
	Sales Tax Dues					
	Any other dues	-		-		
	Grand total of all Govt. dues	6,00,000/	-	-		-

(7)	Details of	profession	ог	occur	estion:
		Pre-parente par	-0.6	Oct to	2 mg 4 m 4.7 EE 4

a. Self.....

b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	
3.	Number and Name of the constituency and state	
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

1	PAN of (a) Candidate				Vess for which tast lacone of as Return filed			
-				- 4	2010-11			
-	(b) Sponse: (c) Dependents							
5	The state of the s							
-	Description Self Snows Dependent II Described II Description							
١.		Moveable	Self	Spouse	Dependent-I	Dependent-II	Dependent-III	
****		Asset (Total value)						
3.		Asset	2414466/	6 0000	0/-			
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	499 000/-				-	
	(ii)	Approximate Current Market Price of Asset (Total Value)						
		Liabilities						
		(i) Government dues (Total)	600000/-					
		(ii) Loans from Bank, Financial Institutions and others (Total)						
3.	((Highest educational qualification: (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION
, TEMPICATION
 the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the nest of my knowledge and belief, no part of it is false and nothing material has been concealed there from: I further teclare that: (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) I. my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.
Verified,at

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any frem, either "Nil" or "Not a pplicable", as the case may be, should be mentioned

4 The affidavit should be either typed or written legibly and neatly

B. DETAILS OF IMMOVABLE ASSETS

SI. No.	Description	Self	Spouse Smt.Gita Sharma (Wife)	Dependant
1	Agricultural Lands Location	(i) Village-Korra. P.s. No.631, Khata No. 60,86,87,95,104,108, 113,120,126,127,200,216,213, 225,226,231,235,239,355,341, 343,344, Total extent 11 Acres 31.5 Dec. Market value	(vine)	
		Rs. 20,18,000/- HUFs properties In which holding 1/4th shares.	504,500.00	
		(ii) Village-Korra, P.s. N.o 631, Khata No.96, Total extent		
		13 Decs, Market value		
		Rs. 80,000/-	80,000.00	
		(iii) Village-Babhanpura, P.s. No.		
		630, Khata No. 94, Total extent 26 Decs Market value Rs,		
		1,60,000/- HUFs properties	40,000,00	
		in which holding 1/4th share. Total	40,000.00	
2	Non-Agriculteral Land Location (s)	(i) Village-Madarpur Unta, P.s. No. 313, Khata No. 25, 23, Plot No. 366, 367 Total extent 3.25 Dec., 1380 Sq. ft. Market value	624,500.00	
		about Rs. 3,00,000/- Total	300,000.00	
3	Buildings (Commercial and residential) Location(s)	(i) House at native Village- Korra Bajitpur, P.s. No. 631, Total extent 1.5 Katha, Market Value about Rs. 3.00,000/ HUFs properties in	300.000.00	
		which holding 1/4 th share.	75,000.00	
		(ii) House at Moh.Lakhibag,		
		P.s. No. 316, Mofassil		
		Manpur, Gaya under		
		Khata No. 198, Plot No.		
		1068/6. Total extent 5		
		Kathas, Market value about Rs. 20,00,000/-		
		HUFs properties in		
		which holding 1/4th	500,000.00	
		share.	500,000.00	
		Total	575,000.00	